

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 07.07.2022

IN THE COURT OF THE REGISTRAR

(VIRTUAL MODE)

01:15 P.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2011 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	BDH Industries Ltd. Vs. Mars Remedies Pvt. Ltd.	Kairav Trivedi
2.	I.A. No. 2012 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Tirupati Starch and Chemicals Ltd. Vs. Industrial Enviro & Engineering Services Pvt. Ltd.	Rajiv Ranjan

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order
-sd/-
Assistant Registrar